

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1513
ANSWERED ON:03.08.2010
THREAT TO SOCIAL ACTIVISTS
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are several reports that social activists taking up the cause of women/RTI/Human Rights and senior citizens are being threatened in the country, including NCT of Delhi;
- (b) if so, the total number of complaints received and cases registered during each of the last two years and the current year in the country, State-wise including NCT of Delhi;
- (c) whether there are also reports of several such activists having disappeared/been killed in the country during the said period;
- (d) if so, the details thereof, State-wise;
- (e) whether the Union Government has sought any report from the State Governments and issued any advisory in this regard; and
- (f) if so, the measures being taken by the Government to provide protection to such activists including special law in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): According to Department of Personnel and Training some reports have appeared in the media regarding threat to murder RTI Activists. However, no information regarding threat to social activists is maintained by this Ministry Separately.

Moreover, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory for Prevention of Crime has also been issued to all the State Governments and UT Administrations on 16th July, 2010.

(f): According to the Department of Personnel and Training, presently there is no proposal before the Government to frame a specific law to protect RTI activists.